

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) Diary No.37654/2015

DR. BALLABHA DAS SHAH,

Petitioner(s)

VERSUS

STATE OF M.P. THROUGH LAW
SECRETARY GOVT. OF M.P. BHOPAL
AND ORS

Respondent(s)

(Office report on default)

Date : 31/03/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
[IN CHAMBERS]

For Petitioner(s) Mr. Rajendra Sahu, Adv.
Mr. Rishabh Sahu, Adv.
Ms. Hema Sahu, Adv.
Mr. C. L. Sahu, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that
defects have been cured.

Registry to verify and proceed further accordingly.

(RASHMI DHYANI)
SR.P.A.

(RAJINDER KAUR)
COURT MASTER